



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/3657/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Susmita Phukan Khaund
District & Sessions judge,
Dibrugarh.

Dated Guwahati the 17th July, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJD/3842/19, dtd. 15.07.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for 3(three) days on 19.08.2019, 21.08.2019 and 22.08.2019, along with station leave permission from the morning of 18.08.2019 till the evening of 25.08.2019, has been granted/rejected.

The Addl. District and Sessions Judge, Dibrugarh, and in his absence the next senior most Judicial officer at the station will remain in-charge of your Court and office in your absence on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/3658/A, dated 17.07.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

Rohas